

**BEFORE THE HON'BLE NATIONAL TRIBUNAL  
WESTERN ZONE, BENCH AT PUNE**

ORIGINAL APPLICATION NO. 25 OF 2023 (WZ)

Dileep B. Nevatia ..... Applicant

V/s

Union of India & Ors. .... Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF  
RESPONDENT NOS. 4 :-**

I, Shri. Rajesh Santoshkumar Dholay, Age: 53 Years, Indian Inhabitant, working as Executive Engineer (B.P.) City-I, with the Respondent BMC having my office at Dy. Chief Engineer (Building Proposals) City New Municipal Building, Bhagwan Walmiki Chowk, Vidyalankar Marg, Opp. Hanuman Mandir, Antop hill, Wadala (East), Mumbai – 400 037, do hereby state on solemn affirmation as under :-

1. I have perused the Order passed by the Hon'ble NGT (Western Zone) Bench at Pune dt.05.02.2025 and in responds thereto I wish to state as under:

a) With respect to the above subject i.e. Plot bearing CS No. 730 of village Worli, a proposal for addition / alteration of entire building on the aforesaid plot was submitted on line by the owner through Architect / L.S. Shri. Jinish Narendra Soni under file No. P-16330/2023(730)/G/S /Worli on 31.05.2023. However, the said application is returned for want of documents i.e. NOC



from Estate, CRZ NOC, Navy NOC, Tax Clearance Certificate and Stability Certificate of Structural Consultant etc on 09.06.2023.

b) The rejection of the proposal had already been informed to the Architect through online AutoDCR system. The copy of the same is hereto annexed and marked as Exhibit - 1.

c) This is further to submit that there is no offline system to inform Architect about the rejection of proposal. It is also to submit that the work is already carried out on site. Hence, the proposal involves regularization of work which is already carried out on site, however, regularization in CRZ area at this juncture is not allowed, information about same may be obtained from MCZMA authority.

/03/2025

Mumbai

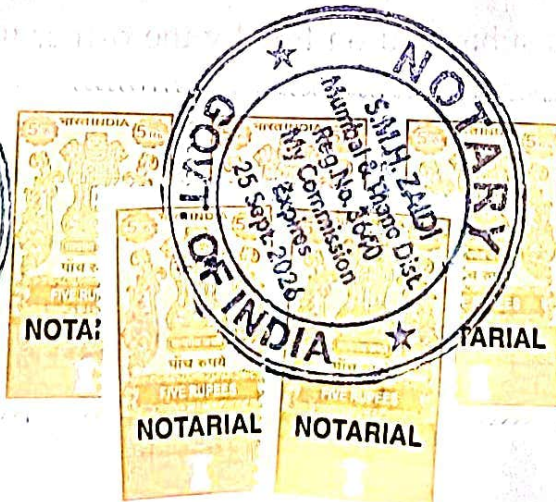
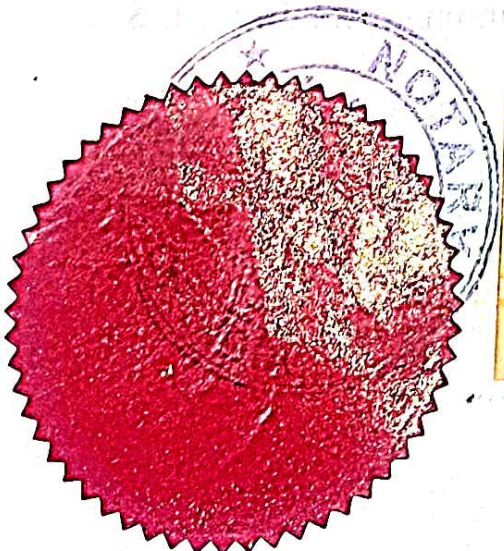
Advocate for the Respondent 4 & 7



20/3  
Respondent 4

BEFORE ME

S. M. H. ZAIDI  
NOTARY  
Government of India  
Mumbai & Thane Dist  
21 MAR 2025



NOTED & REGISTERED  
Sr. No. 487 Page No. 105  
Book No. 12 Date 21 MAR 2025

Application Details



File No. : P-16330/2023/(730)/G/South/WORLI/342/1/New  
 SAC No. : NA,  
 Title/Subject : Proposed Addition & Alteration of existing Residential building on plot bearing CS No. 730 of Village Worli, Division at Khan Abdul Gaffar Khan Road, Worli (Mumbai), 400 018, G/South Ward.  
 Project Proponent : Private Owners / Developers (Building Proposal)  
 Zone Name : City Ward Name : G/South  
 Plot No. : 730 CS No./ CTS No. : 730  
 Road/Street Name : Khan Abdul Guffar Khan Road TP Scheme : 0  
 Division / Village : 2045 Gut No. :  
 CTS No. : 730  
 Architect/LE/SE Name : JINISH NARENDRA SONI Inward Date : 7/4/2023  
 Notice Letter No. : 342/1172/23  
 Structural Engineer : Hiten R Mahlmtura

Approval Flow

